

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1001
TO BE ANSWERED ON 08.02.2021**

NATIONAL CHILD LABOUR PROJECT, GWALIOR

†1001. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the child labour employees under the National Child Labour Project Scheme, Gwalior have not received their remuneration for the last twenty nine months;**
- (b) if so, the reasons therefor;**
- (c) the time by which the payment will be made;**
- (d) whether the Government proposes any scheme regarding making these employees permanent who have been serving under the National Child Labour Project Scheme, Gwalior for more than twenty years; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): Under the NCLP Scheme, Grant-in-Aid is released to the District Project Societies under the chairmanship of District Collector/District Magistrate, who in turn engage and allocate the funds to NGOs/Voluntary Agencies/ Civil Societies Organisation etc. for running of Special Training Centres. Ministry of Labour and Employment has released the Grant-in-Aid of Rs. 51,36,500/- as 1st installment for the FY 2019-20 to the District Project Society under NCLP, Gwalior. The 2nd installment is processed only after receipt of Annual Progress Report, Quarterly Progress Report, Utilization Certificate etc.

(d) & (e): At present, there is no such proposal under consideration of Ministry of Labour and Employment.
